



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
14 WA/67/2024	DILIP KUMAR BORAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM
WITH I.A.(Civil)/565/2024 in WA/67/2024	DILIP KUMAR BORAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
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25)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/3850/2017	ATUL SARKAR @ ATUL MANDAL Versus THE UNION OF INDIA and 4 ORS	MS.P BORAH	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/3193/2019	TAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/8184/2019	AJIRAN NESSA @ AJERAN NESSA Versus THE UNION OF INDIA AND 7 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/5239/2020	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/3784/2023 in WP(C)/5239/2020	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/776/2024	SITU BISWAS Versus THE UNION OF INDIA AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
DELIVERY OF ORDER				
6	WP(C)/3159/2018	MALEKA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MR. A CHAMUAH MR. U SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 07/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AT 2:00 PM

RESPECTIVE DIVISION BENCH-II AND SINGLE BENCH OF HONOURABLE MRS. JUSTICE MITALI THAKURIA WILL SIT AGAIN AFTER RISING OF THIS BENCH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/2081/2018	SAFIA KHATOON Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
2	WP(C)/519/2019	ALESWARI DAS @ ALESWARI BALA DAS Versus THE UNION OF INDIA AND 5 ORS.	MS P DIHINGIA MR. S C BISWAS MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/1544/2023	BISHNU BARMAN @ BISHNU CHANDRA BARMAN @ PRADIP KUMAR BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS. J GHOSH MR RITURAJ TIWARI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/5362/2023	MD. HANIF MANDAL @ HANIF ALI Versus THE UNION OF INDIA AND 4 ORS	MD S HOQUE MR M HOQUE MR. R A CHOUDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
15 WP(C)/2257/2023 B/O	MD. MOKRUB KHAN @ JUNU KHAN Versus SIVASAGAR MUNICIPAL BOARD AND 3 ORS.	MR. DITUL DAS MR. R RAHMAN	SC, SIVASAGAR MUNICIPAL BOARD GA, ASSAM
16 WP(C)/2873/2023 B/O	ABDUL HAMID Versus THE STATE OF ASSAM AND 5 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH	SC, PWD
MOTION			
17 Cont.Cas(C)/63/2024 BY SLIP, CAVT./889/2023	MAHMUD ALI Versus ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	
WITH 18 WP(C)/5870/2023 CAVT. NO. 08892/023,	MAHMUD ALI Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
19 WP(C)/1313/2024 FIXED	SATYAJIT MORANG Versus THE STATE OF ASSAM AND 6 ORS	MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. I CHOUDHURY (R-7) MR T DAS (R-7) MR R DAS (R-7) SC, EXCISE DEPTT.
20 WP(C)/1377/2024 B/O	PUSHPALOTA JIMEY DOLEY Versus THE STATE OF ASSAM AND 9 ORS	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA	GA, ASSAM SC, EXCISE DEPTT.
21 WP(C)/1396/2024 B/O	ONE TO TEN SOLUTIONS PVT LTD Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	SC, GMC
ORDERS			
22 I.A.(Civil)/714/2024 WP(C) 6030/2023 (D/O), B/O in WP(C)/6030/2023	REZIA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
34	WP(C)/2209/2021 AT 10:15 AM	BIYOLA BARUAH Versus THE UNION OF INDIA AND 3 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. N B GOHAIN	MR. K GOGOI ASSTT.S.G.I.
35	WITH WP(C)/5622/2023	BIYOLA BARUAH Versus THE UNION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA	MR. A K DUTTA (r-1 to 3) SC, L G B R I M H DY.S.G.I.
MOTION				
36	WP(C)/1241/2024 FIXED	DHURBAJIT CHOUDHURY Versus THE DIBRUGARH UNIVERSITY AND 3 ORS	MR. S K TALUKDAR MR. M I HUSSAIN	SC, DIB. UNIVERSITY
ADMISSION				
37	WP(C)/5578/2023 FIXED	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
38	WP(C)/5910/2023 FIXED	GAKUL CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	GA, ASSAM SC, AG MR. K BAISHYA SC, REVENUE SC, FINANCE
39	WP(C)/7388/2023 FIXED	PHUKAN CHANDRA TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR S MUKTAR	SC, APDCL SC, AEGCL SR. SC, APGCL
40	WP(C)/7389/2023 FIXED	MADAN CHANDRA NATH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR S MUKTAR	SC, APDCL SC, AEGCL SR. SC, APGCL

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LEAVE NOTE OF ADVOCATES FOR 07/03/2024

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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
51 Crl.Pet./304/2023 (AT 10:15 AM)	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	MR. M K DAS (R-2) MR. U S BORA (R-2) B. CHETRY (R-2) PP, ASSAM
DELIVERY OF ORDER			
52 Bail Appln./3961/2023 (AT 10:15 AM)	NIL KAMAL BISWAS @ NEEL KAMAL BISWAS AND ANR Versus THE STATE OF ASSAM	MR. A CHAMUAH MR. M A I HUSSAIN	PP, ASSAM
MOTION (BA)			
53 Bail Appln./692/2024 B/O	SARIF UDDIN AND ANR. Versus THE STATE OF ASSAM	MR BHARGAV DAS MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
MOTION			
54 AB/599/2024 FIXED	YOUSUF ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
BAIL HEARING (BA)			
55 Bail Appln./291/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SADIQUE ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH MR S ISLAM	PP, ASSAM
56 Bail Appln./458/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAMIR UDDIN MAZUMDER Versus THE STATE OF ASSAM	G UDDIN MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
57 Bail Appln./589/2024 FIXED	SHRI LAKSHYA JYOTI DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS N MAHANTA	PP, ASSAM
58 Bail Appln./592/2024 WITH OFFICE NOTE, FIXED	SAHIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. C K NATH MR. S MUNIR	PP, ASSAM

59	Bail Appln./604/2024 FIXED	WASIR AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
60	Bail Appln./642/2024 FIXED	MUHAMMAD SARWAR @ SAHIL KHAN Versus THE STATE OF ASSAM	MR. P K GARODIA MR H BETALA MR D SARMA	PP, ASSAM
BAIL HEARING				
61	AB/4246/2023 FIXED	AKLIMA KHATUN Versus THE STATE OF ASSAM	MD A RAHMAN MR. S DAS	PP, ASSAM
62	AB/560/2024 FIXED	SRI NABAJYOTI DAS AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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25)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
13 Cont.Cas(C)/557/2022 B/O	RUPEN BRAHMA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MR. J HANDIQUE (r-1) MR. S DUTTA (r-1)
14 Cont.Cas(C)/624/2022 B/O	SUBARNA BHARALI AND 2 ORS Versus GYANENDRA DEV TRIPATHI, IAS	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MR. A BHATTACHARYYA (R-1)
MOTION			
15 WP(C)/1394/2024 CAVT. NO.00922/024, B/O	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN GA, ASSAM MR B B NARZARY FOR CAVEATOR
ADMISSION			
16 WP(C)/871/2020 FIXED	PAPU BORUAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM MR. A GANGULY (R-7) MR. A DUTTA (R-7) MR. A DHANUKA (R-7) SC, EXCISE DEPTT.
ORDERS			
17 I.A.(Civil)/753/2024 (CONNECTED WITH ITEM NO.10 IN THE DAILY CAUSE LIST), B/O in WP(C)/4040/2011	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR. K P PATHAK MR. K P PATHAK	GA, ASSAM SC, REVENUE
HEARING			
18 WP(C)/4053/2012 FIXED	ON THE DEATH OF MUNINDRA NATH ACHARYEE, HIS LEGAL HEIRS MRS. RENUPROBHA ACHARYA Versus OIL INDIA LTD and ORS.	MRG P BHOWMIK MR.G UZIR MR.S S ROY MR.M SAIKIA	MR.S N SARMA GA, ASSAM MRS.V L SINGH SC, O I L SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 07/03/2024

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[For Thursday,7th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
20 MACApp./235/2021 B/O	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN and ANR	MRS M D CHOWDHURY MRG AGARWAL MS.R K SAINI	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MRA SHARMA(R-2)
21 LA.App./3/2024 FIXED	MAHAMMAD ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
WITH 22 LA.App./22/2023	MAHAMMAD ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE
WITH 23 LA.App./5/2024	PARTHA BISHNU AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	GA, ASSAM SC, REVENUE
WITH 24 LA.App./6/2024	MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, REVENUE
WITH 25 LA.App./7/2024	MANJUL ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE
WITH 26 LA.App./8/2024	FAZRUL HAQUE @ FAZRUL ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	GA, ASSAM SC, REVENUE
FOR HEARING U/O XLI RULE II C.P.C.			
27 RSA/41/2024 FIXED	LEGAL HEIRS OF DECEASED KUNDANMAL BAID, SMTI. ASHA DEVI AND ORS Versus THE COLLECTOR CUM DC DHUBRI AND ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	GA, ASSAM
ORDERS			
28 Review.Pet./83/2023 in Arb.P./4/2014 (D/O), FIXED	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	

29	FAO/16/2024 FIXED WITH I.A.(Civil)/668/2024 in FAO/16/2024	DIPTI MEDHI AND 2 ORS Versus BHAGEN MEDHI AND 21 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
30	I.A.(Civil)/224/2024 FIXED in Mat.App./445/2024 WITH Mat.App./445/2024 (Filing Number)	DIPTI MEDHI AND 2 ORS Versus BHAGEN MEDHI AND 21 ORS XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR Z ALAM	
HEARING				
31	MACApp./381/2016 WITH LCR, FIXED WITH CO/23/2017 in MACApp./381/2016	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS SMT PRABHA DEVI CHORARIA Versus ROYAL SUNDARAM ALLIANCE INSURANCE CO LTDand 2 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR.B K JAIN MS.M DASGUPTA MS.O PHUKAN	MR.B K JAINR-1 MS.M DASGUPTA(R-1) MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
32	RFA/59/2017 WITH LCR, FIXED WITH I.A.(Civil)/1444/2017 in RFA/59/2017	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS, M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	MR.A SARMAH(R-3)
33	MACApp./5/2020 WITH LCR, B/O	SHIRO BAKTI Versus TATA AIG GENERAL INSURANCE CO. LTD AND 2 ORS	MR. J KALITA	MR. R GOSWAMI MS. P BORTHAKUR
34	MACApp./221/2020 WITH LCR, FIXED	SAMINA KALITA Versus THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR H DAS	MR. A ROSHID MRS. S ROY MS. M R DEVI MS. I DAS

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
49	Bail Appln./697/2024 B/O	ABDUL KADIR ZILANI Versus THE STATE OF ASSAM	MR BHARGAV DAS MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
50	Bail Appln./4084/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BOICHY KUKI @ HESHY Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MR UNUSH KHAN	PP, ASSAM
51	Bail Appln./4576/2023 WITH CASE DIARY(SCANNED COPY), FIXED	BASAB KALITA Versus THE STATE OF ASSAM AND ANR	MR. S SAHU	MS. D GHOSH(R-2) MS N DEKA(R-2) MS H BETALA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG(R-2) PP, ASSAM
52	Bail Appln./514/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AJAY KUMAR PAUL Versus THE STATE OF ASSAM AND ANR.	MR. T N DAS MS PURABI DEKA MR S.K. KASHYAP MS JUTISMITA DAS	MS R GOGOI (r-2) PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
11 WP(C)/158/2017 AT 10:15 AM	DR. HEMAM SUNITA DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.J ABEDIN MR D DAS MS. S B CHOUDHURY MR.U K NAIR MR. JUNM LASKAR MR. P D NAIR MR.A CHETRY MR. S K DAS MS. A AHMED	MR.R P KAKOTI (R-7) MR. A T SARKAR (R8) MR.H DAS (R-7) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
12 WITH WP(C)/5227/2017	DR. DOLI TALUKDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	MR. A T SARKAR (R8) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
MOTION			
13 WP(C)/7103/2023 FIXED	KULDEEP TASA Versus THE STATE OF ASSAM AND 5 ORS	MR. Y S MANNAN MR S M ABDULLAH P	GA, ASSAM MR. B GOGOI MR R M DAS MR. C K S BARUAH, DISTRICT COMMISSIONER, DIBRUGARH SC, SOCIAL JUSTICE AND EMPOWERMENT SC. MEDICAL EDUCATION
HEARING			
14 WP(C)/3618/2023 FIXED	YUVRAJ SIDDHARTH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. R P KAKOTI SR. ADV. (r-1 to 6) MR A B DEY (r-1 to 6) MR. S SUTRADHAR (r-1 to 6) SC, IITG

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 6]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(CrI.)/235/2024 BA 351/2024(D/O), B/O in Bail Appln./351/2024	RAMASH DOIMARY @ RAMESH DAIMARY @ RAJU DAIMARY @ RAJU @ BIJAY Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
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4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024
21)	MR. M H RAJBARBHUIYAN	05-03-2024	To	08-03-2024

22)	MR S PARASHAR	13-03-2024	To	20-03-2024
23)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
24)	MR. R ALI	07-03-2024	To	11-03-2024
25)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
55 Crl.Pet./1345/2022 FIXED	DEBAJIT DEORI Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	MR. S GOGOI (R-2) PP, ASSAM
BAIL HEARING			
56 AB/2682/2023 FIXED	CHILARAM NARZARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
57 AB/13/2024 BY SLIP	KULSUMA TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. D A KAIYUM MR. A M AHMED P. GHOSH	PP, ASSAM
58 AB/86/2024 BY SLIP	SHAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
59 AB/169/2024 BY SLIP	MD. SAFIUR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
ORDERS			
60 I.A.(Crl.)/707/2022 WITH OFFICE NOTE, LCR 5 FILES, B/O in Crl.A./294/2022 WITH Crl.A./294/2022	ASHIK UDDIN Versus THE STATE OF ASSAM AND ANR. ASHIK UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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23)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
24)	MR. R ALI	07-03-2024	To	11-03-2024
25)	MR. S CHAMARIA	11-03-2024	To	13-03-2024